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WORKERS' EDUCATION SCHEME

1307. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that progress in regard to Workers' education scheme has not been very satisfactory;
- (b) if so, what are the reasons therefor ; and
- (c) what steps Government propose to take to make the scheme a success?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) to (c) The Workers* Education Scheme has made steady progress since its inception in 1958, and so far 5,68,439 workers have been trained. A Committee was appointed by the National Commission on Labour, in April 1967, to undertake a comprehensive review of the Scheme in its various aspects. The question of making any changes in the Scheme will be considered on receipt of the report of the Commission.

REFUGEE REHABILITATION REVIEW COMMITTEE

1308. SHRI CHITTA BASU : Will the Minister of LABOUR AND REHABILITATION b_e pleased to state :

- (a) whether it is a fact that a committee named 'Refugee Rehabilitation Review Committee' has been set up;
- (b) if so, what are the terms of reference of the said committee;
- (c) whether the said committee has submitted any interim report; and
 - (d) if so, the broad features of the report?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) Yes, Sir, a Committee of Review of Rehabilitation Work in West Bengal has been set up.

(b) A copy of the terms of reference of the said Committee is enclosed.

- (c) No, Sir, but it is understood that the Committee has finalized an interim report on the rehabilitation of displaced persons at a certain ex-camp site and in Vagrants Homes. The report is expected to be submitted to the Government shortly.
 - (d) Does not arise.

STATEMENT

Extract of the Government of India, Ministry of Labour, Employment and Rehabilitation (Department of Rehabilitation) Resolution No. 5(21)/66-AE, dated the 6th January, 1967.

Subject.—Constitution of Committee of Review of Rehabilitation Work in West Bengal.

- 3. The terms of reference of the Committee will be—
 - (a) To evaluate the working and results of rehabilitation Pro grammes/measures undertaken in West Bengal for the benefit of old migrants after the Resi duary Assessment in 1961-62.
 - (b) To consider the methods of stepping up the performance of the operational staff, the lines of re-orientation of existing schemes, patterns of assistance and modes of financing for ensuring speedy and effective Rehabilitation of old migrants covered under the Residuary Assessment.
 - (c) To recommend measures including financial assistance in respect of the old migrants for the following:—
 - (i) development of colonies;
 - (ii) acquisition of land for resettlement of PL Homes families;
 - (iii) rehabilitation loans to those covered in the assessment of the Residuary Problems, and